

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. 6.A 210

OF 199 8

Applicant(s) Shri Chandra Mohan
-VS-

Respondent(s) Union of India & Ors

Advocate for Applicant(s) Mr. B.K. Sharma

Mr. S. Samee

Mr. U.K. Nair

Advocate for Respondent(s)

Mr. S. Ali, Sr.

C.C.S.C

Mr. Y.K. Phukan, Sr.

G.A. Assam.

| Notes of the Registry | Date | Order of the Tribunal |
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| 6.A application is in form and within time. C.F. of Rs. 50/- deposited vide 190/TD No. 030609 dated 18.8.98 | 7-9-98 (1) | There was a reference adjd to 10.9.98. By art. |
| Requisite 4 Copies have been filed. | 10.9.98 | Passover for the day. By art. |
| <i>See 19.9.98</i> 23.9.98 Registration | 11-9-98 | The applicant wants to withdraw the application with liberty to file the fresh application if such occasion arises. Prayer is allowed. Application is dismissed on withdrawal. Accordingly, application is disposed of on withdrawal. |
| 23.9.98 Copies of the order have been sent to the S/Secy for issuing the same to the 4/Secy of the parties. | 1m 5/10/98 | Member Vice-Chairman |

| Notes of the Registry | Date | Order of the Tribunal |
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